

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00739/2019

DATED THIS THE 2nd DAY OF MARCH 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Sri. Prashant Venkatesh Avarsekar
S/o. Venkatesh
Aged about 46 years
Working as Master Grade-II (Boat Crew)
Karnataka Naval Area
Naval Base Karwar-581 308.
Residing at: H.No.1866/K-10
“Baba Nivas”
Viveknanda Nagar
Kodibag, Karwar-581 303.

....Applicant

(By Advocate Shri K.Hanifa)

Vs.

1. Head Quarters
Western Naval Command
Ballard Pier, Near Tiger Gate
Mumbai-400 023.

2. The Flag Officer Commanding
HQ (for CSO P&A)
Karnataka Naval Area
Naval Base Karwar-581 308.

3. The Commodore Supt.
Naval Shift Repair yard
Karwar-581 308.

4. The Flag Officer
Commanding in Chief for (CPO)
HQ Western Naval Command
Ballard Pier, Near Tiger gate
Mumbai-400 023.

5. Union of India
Rep. by Secretary
Ministry of Defence(Navy)
Govt. of India
New Delhi-110 001. ...Respondents

(By Advocate Sri K.Gajendra Vasu, Senior Panel Counsel)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

After arguing the matter for some time, learned Counsel for the applicant has stated that he may be permitted to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the original application is dismissed as withdrawn with liberty to file a fresh original application.

3. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

bk

(SURESH KUMAR MONGA)
MEMBER (J)